

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.153/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company		Sushil Kumar Ganeriwala. -Versus-Bengal Brahmaputra Devcon Pvt. & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA (PCS)
2. CS. ROHIT KUMAR KESHARI (PCS)

} PETITIONER

Rohit Keshari
17/11/17

1. Ratna Kumar Borge for AR
2. Swapne Choudhary AR
3. M. R. Gouke CS

} Respondents

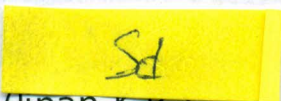
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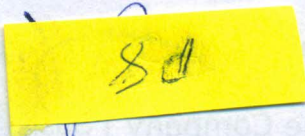
ORDER

Ld. Counsel for the petitioner and the respondents present.

Heard the part arguments of the Ld. Pr. CS for the petitioner. Arguments could not be concluded.

List on 20/11/2017 for remaining arguments.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)